

Annexure-5

Name of the corporate debtor: PRIYADARSINI LIMITED : Date of commencement of liquidation: 26.04.2021 : List of stakeholders as on: 24.06.2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Gram Panchayat, Y Kothapally	Local Body		25.05.2021	4,11,160.00	4,11,160.00	*	Nil	Not Applicable	0.013	Nil	Nil	Nil	Nil	
2	ESI CORP	Statutory Authority		15.06.2021	1,23,80,775.00	1,23,80,775.00	**	Nil	Not Applicable	0.395	Nil	Nil	Nil	Nil	
3	EPF	Statutory Authority		22.06.2021	3,79,43,872.00	3,79,43,872.00	***	Nil	Not Applicable	1.212	Nil	Nil	Nil	Nil	
					5,07,35,807.00	5,07,35,807.00				1.620					

*Property tax dues. ** Damages, interest dues on delayed payment of Premium. *** Interest and damages on delayed payment of PF dues.